

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00542/2019

Jabalpur, this Monday, the 08th day of July, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Aniruddha Kusumakar Pande S/o Shri Kusumakar Pande, aged about 43 years, Occupation Working as J.T.O. at O/o DE (QA) Telecom Factory Campus Wright Town Jabalpur District Jabalpur 482001

-Applicant

(By Advocate – Shri Anirudh Pandey)

V e r s u s

1. Bharat Sanchar Nigam Limited, Corporate Office through its Chairman Cum Managing Director, Office 4th Floor, Bharat Sanchar Bhawan, Janpath New Delhi 110001.

2. Chief General Manager, QA & Inspection Circle, BSNL, 2nd Floor Sanchar Vikas Bhawan Residency Road Jabalpur District Jabalpur 482001

-Respondents

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file a fresh O.A with better particulars.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member